

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **RESOURCE WORLD EXIM PVT LTD**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Resource World Exim Pvt Ltd
2.	Date of incorporation of corporate debtor	4 Nov 2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. of corporate debtor	U52300MH2010PTC209836
5.	Address of the registered office and principal office (if any) of corporate debtor	606, Ecohouse, Vishweshwar Nagar, Off Aarey Road, Goregaon (East), Mumbai MH – 400 063 IN
6.	Insolvency commencement date in respect of corporate debtor	19 Nov 2019 (certified copy provided on 21 Jan 2020)
7.	Estimated date of closure of insolvency resolution process	19 Jul 2020 (being 180 days from date of appointment of the Interim Resolution Professional)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Yogesh Gyanchand Choudhary IBBI Regn No: IBBI/IPA-001/IP-P00454/2017-18/10797
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Jain & Choudhary Chartered Accountants 80/84, Dadiseth Agyari Lane, Off No-22, 2nd Floor, Kalbadevi, Mumbai, Maharashtra – 400 002 ca_yogesh@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Pranjal International Resolutions Pvt Ltd 101/B Om Sai Niwas, Subhash Road, Vile Parle East, Mumbai – 400 057 ip.resourceworld@gmail.com
11.	Last date for submission of claims	4 Feb 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://sites.google.com/view/pranjal-ipe

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Resource World Exim Pvt Ltd** on **19 Nov 2019**.

The creditors of **Resource World Exim Pvt Ltd**, are hereby called upon to submit their claims with proof on or before **4 Feb 2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Yogesh Gyanchand Choudhary

IBBI Regn No: IBBI/PA-001/IP-P00454/2017-18/10797

22 Jan 2020

Mumbai